

MR. SPEAKER: All the names should be deleted.

श्री रामदास सिंह : तो ये जो तीन नियम देने दिखाये हैं इनको अधिकारियों ने वायसेट किया है। इन नियमों को लागू करके वहाँ के कर्मचारियों का जो बकाया है उसका भुगतान किया जाना चाहिये और इन नियमों के मुताबिक उनको सुविधायें प्रदान करनी चाहियें।

(iii) REPORTED IRREGULAR SUPPLY OF COAL TO BANKURA DISTRICT OF WEST BENGAL.

SHRI A. K. SAHA: Sir, under rule 377, I wish to raise the following matter:

A serious situation has arisen in the Bankura district, due to irregular supply of soft coke coal to Bankura Wholesale Consumers Cooperative Society Ltd, a Government agency, since December, 1978. A brief picture of coal delivery to the district of Bankura by Basanti Mata Colliery and Salanpur Area Colliery is given below:

| Month | Quota | Delivery made upto date | Balance | Remarks |
|---------------|--|------------------------------|---------|--|
| December '78 | 200 MT | 62 MT | 138 MT | Balance quantity not yet been supplied by the colliery. |
| January '79 | 700 MT for Bankura and 180 MT for Bishnupur. | No lifting in this colliery. | 880 MT | Colliery denied to supply. |
| February 1979 | 540 MT | No lifting in this colliery | 540 MT | The Salanpur Area Colliery directed B.W.C.C.S.L. to lift soft coke coal from Gourandi colliery. As the stock of Gourandi colliery is of inferior quality, the B.W.C.C.S.L. prayed for making arrangements for delivery from Banjumehari and other collieries, but the prayer has been refused. |
| March '79 | 504 MT | No lifting. | 504 MT | The colliery authority has been contacted on 16-3-79 but the supply has not yet been received. |

In this connection, I should like to mention that railway wagons are not available to continue delivery as it is argued by the authority concerned. But we have the bitter experience that whenever the private concern of this above named society goes to carry coals with hired trucks they are unnecessarily delayed for two or three days even sometimes four days, at the colliery area. The usual practice is: "more you pay bribe more you get the prompt delivery." This corruption is rampant throughout the coal field area from top to bottom and is well known to all and consequently people suffer. I would therefore request the concerned ministers through your good offices to (a) regulate the delivery of coal to Bankura district as per prescribe quota, (b) institute a through enquiry immediately and fix responsibility and (c) a statement giving factual details may please be made available on the Table of the House

श्री भगत राव : (फ़्लौर) अध्यक्ष महादय मेरा ध्यासे एक सभमिशन है।

MR. SPEAKER: This is not the time.

श्री भगत राव : मैं लगातार कई दिनों से आपसे कह रहा हूँ।

MR. SPEAKER: That very statement has been made by somebody else. You cannot go on; I am not allowing.

श्री भगत राव : तीन हफ़्ते से 377 के मातहत**

MR. SPEAKER: Don't record. I have got my notes here that the statement has been made already by somebody else. If it is your pleasure to disturb the proceedings of the House, you may do it. I have not allowed it.

(iv) REPORTED RISE IN PRICES OF GOLD AND SILVER IN BOMBAY BULLION MARKET.

श्री उज्ज्वल (बेबरिया) : अध्यक्ष महोदय, मैं आपकी आज्ञा से नियम 277 के अन्तर्गत निम्नलिखित वकनव्य सदन के सम्मुख प्रस्तुत करता हूँ

"बम्बई सर्राफ़ कारोबार के इतिहास में सोने के भाव ने उच्चतम कीर्तिमान कल स्थापित किया जबकि सभी पिछले रेकार्ड तोड़कर सोना 1000 रुपए प्रति 10 ग्राम हो गया। यह कहा नहीं जा सकता कि यह भाव वृद्धि किस स्तर तक जायेगी। इसकी देखादेखी में चादी का भी भाव बढ़ गया और उसका भाव प्रति किलोग्राम 1701 रुपए हो गया। इसका अमर सभी जीवनोपयोगी वस्तुओं पर पड़ा है। स्थिति अत्यन्त गम्भीर होती चली जा रही है और जिन्दगी दूभर हो रही है मैं बित्त मंत्री जी से तत्काल हस्तक्षेप करते हुये स्पष्टीकरण की माग करता हूँ।"

12.53 hrs.

DEMANDS FOR GRANTS, 1979-70—
 Contd

MINISTRY OF ENERGY—Contd

MR. SPEAKER: We will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Energy. Shri Janeshwar Mishra

SHRI SOMNATH CHATTERJEE (Jadavpur): Two hon Members are absent I have got a 377 notice on a very urgent matter.

MR. SPEAKER: If you have given notice, I shall consider it. This will be bad practice

SHRI VAYALAR RAVI (Chhayankil): I rise on a point of order. Yesterday the debate on the demands of